GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

STARRED QUESTION NO:265 ANSWERED ON:12.12.2012 AIRPORT DEVELOPMENT FEE Bapurao Shri Khatgaonkar Patil Bhaskarrao;Paranjpe Shri Anand Prakash

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government has directed Airports Authority of India to drop its plan to charge Airport Development Fee (ADF) from the domestic and international passengers at Chennai and Kolkata airports;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Government also proposes to drop ADF in all the other airports;and

(d) if so, the details thereof and if not, the reasons therefor?

Answer

Minister of CIVIL AVIATION (SHRI AJIT SINGH)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) to (d) OF LOK SABHA STARRED (*) QUESTION NO.265 FOR 12.12.2012 REGARDING AIRPORT DEVELOPMENT FEE:

(a) & (b): There is no proposal for levy of Development Fee (DF) at Chennai and Kolkata Airports.

(c) & (d): Development Fee (DF) is presently levied only at IGI airport, New Delhi and CSI airport, Mumbai.Airports Economic Regulatory Authority (AERA) approved levy of DF at these airports, as a last resort of means of finance to bridge the project funding gap, in accordance with Section 22A of Airports Authority of India (AAI) Act, 1994.